

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 104
Appeal No. 32/252/JPR/2023
Under Section 252(3) of
Companies Act, 2013

In the matter of:

PLS Construction & Engineering Pvt. Ltd.

...Appellant

Versus

ROC

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Appellant : Varun Mehra, CS

For the Respondent : JR Meena, ARoC

ORDER

Heard Mr. Varun Mehra, CS appearing on behalf of the Appellant. Mr. JR Meena, ARoC appearing on behalf of the RoC, Jaipur submits that report has been filed physically. Copy of the same is not before us today. Copy of the report be furnished to the learned counsel for the Appellant. List the matter on 21.03.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

February 08, 2024